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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6237/1998

DLF UNIVERSAL LTD. & ANR Petitioners

Through: Ms. Meghna Mishra, Mr. Varun Kumar

and Mr. Tarun Mehta, Advocates

Versus

DDA & ORS

..... Respondents

Through: Ms. Garima Prasad, Sr. Advocate alongwith Mr. Nishit Agrawal, Ms. Kanishka Mittal and Ms. Vanya Agrawal, Advocates for

DDA

Mr. Tushar Sannu, Standing Counsel alongwith Mr. Azad, Mr. Yash and Mr. Abhishek, Advocates

for MCD

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 20.07.2023

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- 1. The Hon'ble Judge is not holding the Court today.
- 2. List on 13.12.2023.

BY ORDER

(COURT MASTER)

JULY 20, 2023

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